

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 104
IB-1626/PB/2019
IA/1735/2024

IN THE MATTER OF:

M/s. L & T Housing Finance Ltd.

...PETITIONER

Vs

M/s. Cosmopolitan Technofab Textiles Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

IA/1735/2024

This is the Third Progress Report filed by the Liquidator in terms of Regulation, 15 of the IBBI (Liquidation Process) Regulation, 2016 for the period on 01.01.2024 to 22.03.2024.

Heard the Ld. Counsel on behalf of the Liquidator the Third Progress Report for the period on 01.01.2024 to 22.03.2024 is taken on record with just exceptions IA is **disposed of**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)